

भारत के राजपत्र के भाग 11, खण्ड 3(iii) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
...

नई दिल्ली, दिनांक 10.10.84

अधिसूचना

आयकर

सं० 603 फा०सं० 197/22/84-आ०क०नि०-1 : आयकर अधिनियम, 1961 का 43 की धारा 10 के खंड 23ग के उपखण्ड IV द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा "विवेकानन्द रोक मेमोरियल और विवेकानन्द केन्द्र" को उक्त खण्ड के प्रयोजनार्थ कर निर्धारण वर्ष 1983-84 से 1985-86 तक के अंतर्गत आने वाली बचत के लिए अधिसूचित करती है।

210

आर०के० तिवारी

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

राजौरी गार्डन के पास, नई दिल्ली।

राक्त

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
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(DEPARTMENT OF REVENUE)
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10-10-84
~~10-10-84~~

NOTIFICATION
(INCOME-TAX)

No. ~~614~~ 6013 (F.No.197/22/84-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Vivekananda Rock Memorial and Vivekananda Kendra" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. General Secretary, Vivekananda Kendra, 3, Singarachari Street, Madras.
2. The Commissioner of Income-tax, Tamil Nadu-III, Madras, with ref. to his letter C.No.212-III(135)/71, dated 25.4.84.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghali, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Sec. of Dte. of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION